

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1105/2002
M.A. NO. 881/2002

New Delhi this the 29th day of April, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. S. Manju Kalagaonkar
2. Anita Sharma
3. Krishna Rathi
4. Bimla Batra
5. Hemangini
6. Vinita Midha
7. Mahesh Arora
8. C.K. Kapoor

All Technical Assistants in the Maulana
Azad Medical College, M.A.M.C. Campus
Bahadur Shah Zafar Marg,
New Delhi-2. ... Applicants

(By Advocate Shri Ranjit Sharma)

-versus-

1. The Government of NCT, Delhi
Through the Secretary
Department of Health & Family Welfare
9th Level, A Wing, Delhi Secretariat
New Delhi - 110 002.
2. Dean/Principal Hospital Coordinator
Maulana Azad Medical College
Bahadur Shah Zafar Marg
New Delhi-110002.
3. The Administrative Officer
Maulana Azad Medical College
Bahadur Shah Zafar Marg
New Delhi-110002. ... Respondents

O R D E R (ORAL)

Justice Ashok Agarwal:-

MA No.881/2002 for joining together in a

single OA is granted.

2. Post of Lab Technician is a feeder post for promotion to the post of Technical Assistant. Pay scales in respect of the aforesaid two posts have been brought at par at Rs.4500-7000 in terms of the recommendations of the Fifth Central Pay Commission. By the present OA, directions are solicited to upgrade the pay scale of Technical Assistant as the aforesaid post is a promotional post from the post of Lab Technician. In this behalf, the applicants have made a representation to the respondents by sending a legal notice on 1.3.2002 and a reminder on 14.3.2002. Respondents have not responded to the aforesaid representations till date. In the circumstances, we find that the interest of justice will be duly met by disposing of the present OA at this stage itself even without issuing notices with a direction to the respondents to pass a reasoned and speaking order on the representations of the applicant of 1.3.2002 and 14.3.2002. This be done expeditiously and in any event within a period of three months from the date of service of a copy of this order.

3. Present OA is disposed of in the

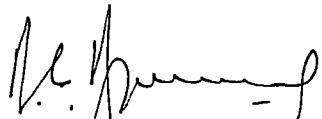


aforestated terms.

Issue dasti.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/sns/